

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) to (d). The DVC have been supplying power to certain consumers outside the statutory limits of the Damodar Valley in West Bengal and Bihar with the permission of the State Governments. At the time of the formulation of the Third Plan proposals, the State Governments expressed a desire to restrict the activities of the DVC outside the Valley in the matter of power generation and distribution. The Third Plan proposals of the DVC and the State Governments of West Bengal and Bihar were, therefore, approved on the understanding that the DVC would continue to supply power to consumers outside the Valley only to the extent of the commitments already made. Subsequently, the two State Governments desired to take over the outside valley loads of the DVC for supply from their own generation. The DVC and the participating Governments agreed that the DVC would gradually withdraw their supplies from outside the valley in a phased manner so as to enable the Corporation to divert such supplies to consumers inside the valley without any time lag. The implementation of this phased programme will not adversely affect the financial position of the DVC to any significant extent.

#### Credit from World Bank

- \*344. **Shri P. Venkatasubbaiah:**  
**Shri K. C. Pant:**  
**Shri P. C. Borooah:**  
**Shri Ram Harkh Yadav:**  
**Shri Murli Manohar:**

Will the Minister of Finance be pleased to state:

(a) whether our country has sought from the World Bank a larger proportion of United Credit required to finance the import of spares and raw materials;

(b) whether any financial assistance was sought from the World Bank as non-project aid; and

(c) if so, the reaction of the World Bank thereto?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) At the meeting of the Aid India Consortium (of which World Bank is a member) held in March, 1965, the Indian representatives stressed the need for assistance by way of united loans and credits. There was no 'united' credit given.

(b) and (c). Yes, Sir, In June, 1964 and in August 1965 the International Development Association, an affiliate of the World Bank, granted two credits totalling 190 million for financing import of components, materials, balancing equipment and spare parts for firms producing trucks and buses and automotive components, machine tools, cutting tools, heavy construction equipment, electrical equipment and spare parts for construction equipment.

#### Shantivana

**345. Dr. Mahadeva Prasad:** Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether the plan of Shantivana connected with the memorial for the late Prime Minister Jawaharlal Nehru has been completed; and

(b) if so, the broad details thereof?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) and (b). The plan is to develop Shanti Vana into a wooded area. The general layout has been approved and detailed planning and estimating of it is now in progress.

**Congress Session at Jaipur (February 1966)**

\*346. **Shri Hari Vishnu Kamath:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that certain Ministries and Departments of the Government of India incurred expenditure in connection with arrangements for the recent Jaipur Session of the Congress Party; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a) and (b). Information is being collected and will be laid on the Table of the House as early as possible.

**Paucity of Rupee Finance for Industrial Production**

- \*347. Shri D. C. Sharma:  
 Shri Narayan Reddy:  
 Shri Rameshwar Tantia:  
 Shri Himatsingka:  
 Shri P. C. Borooah:  
 Shri M. L. Dwivedi:  
 Shri Bhagwat Jha Azad:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shri A. N. Vidyalankar:  
 Shri Kapur Singh:  
 Shri P. K. Deo:  
 Shri M. Malaichami:

Will the Minister of Finance be pleased to state:

(a) whether the industry in the country is facing difficulties in the way of increasing production due to the paucity of rupee finance;

(b) whether it is a fact that bank credit is also becoming more and more scarce; and

(c) if so, the steps taken or proposed to be taken in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No Sir. As a matter of fact, in the case of industries which are not significantly dependent on agriculture or on foreign sources for raw materials, there has been a substantial increase in production.

(b) and (c). The rates of interest on loans and advances have recently been increased and banks have generally been following a policy of restraint in granting fresh limits or accommodation. There is however no reason to believe that the essential requirements are not being met. The credit requirements of industry are continuously under

review by the Reserve Bank and if at any stage any action is considered necessary, that Bank will, no doubt, take appropriate steps to provide increased facilities.

**National Income**

- \*348. Dr. L. M. Singhvi:  
 Shri Bibhutj Mishra:  
 Shri K. N. Tiwary:

Will the Minister of Planning be pleased to state:

(a) the net increase in the National Income as a result of the Third Plan;

(b) how it compares with the target; and

(c) the reasons for the shortfall in achieving the target?

The Minister for Planning (Shri Asoka Mehta): (a) to (c). The 'quick' estimates of National Income for the year 1965-66 will be prepared some time in August-September, 1966 when data on production originating from various industries like agriculture, forestry, animal husbandry, factory establishments etc. become available.

During the four years ending 1964-65, the National Income increased by an average of 4.3 per cent per annum.

**Irrigation Potential**

- \*349. Shri Madhu Limaye:  
 Shri Kishen Pattnayak:  
 Shri Bibhutj Mishra:

Will the Minister of Irrigation and Power be pleased to state:

(a) the steps Government intend to take to ensure fullest utilisation of the Irrigation capacity throughout the country;

(b) whether they have recommended any increase in the irrigation levies in the States; and

(c) if so, the reaction of State Governments thereto?